

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (c) Orders for 1958-59 have been placed on the different sectors serving Calcutta Port depending on the expected availability of transport facilities

(b) About 72,000 tons as on 28th February, 1959

Central Committee on Employment

*1508 { Shri Ram Krishan Gupta
Shri L Achaw Singh
Shri S M. Banerjee:
Shri Bibhuti Mishra
Shri Panigrahi.

Will the Minister of Labour and Employment be pleased to state

(a) whether the Central Committee on Employment has been fully constituted

(b) whether the Committee have held any meetings, and

(c) if so, the main recommendations made by the Committee?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) No

(c) Does not arise

Furniture Manufacturing Factory

*1509 Shri V. P Nayar: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether Government of India have any plans to start a large scale furniture manufacturing factory to meet Government of India's requirements, and

(b) the amount spent every year on furniture during the course of the Second Five Year Plan period?

The Deputy Minister of Works, Housing and Supply (Shri Anil K Chanda): (a) No, Sir

(b) Except for furnishing residences of Ministers, Members of the Planning Commission, Judges of the Supreme Court and Members of Parliament,

the responsibility of furnishing offices rests with the Ministries themselves, their attached, and subordinate offices and with the Centrally Administered Area Administrations and their offices. The amount spent every year on furniture is, therefore, not readily available

Legislation for Compulsory Employment of the Handicapped

*1510. { Shri S M. Banerjee:
Shri Warior:
Shri Tangamani.

Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that Government is considering to have a legislation for compulsory employment of the handicapped, and

(b) if so, whether any scheme has been submitted by International Labour Organization?

The Deputy Minister of Labour (Shri Abid Ali): (a) No

(b) Does not arise

Closure of Coffee Houses

*1511. { Shri Ram Krishan Gupta:
Shri D. C Sharma:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 497 on the 3rd December, 1958 and state

(a) whether all the remaining coffee houses have since been closed; and

(b) if not, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir, except three at Calcutta, Parliament House, New Delhi and Srinagar

(b) These are being retained on account of their prestige value, and their propaganda value for Indian Coffee among visiting foreigners